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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/382/ (IB)/2017
NAME OF THE PETITIONER(S) : H. MAHAVEER CHAND
NAME OF THE RESPONDENT(S) : BHARAT TEXTILES & PROOFING INDUSTRIES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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12	M.L. JOSEPH	-CHENNAI LAW ASSOCIATES COUNSEL FOR PETITIONER	
2	S.R. Raghunathan Rohan Rajasekaran Janya Kapoor Preeti S. Arasu	Counsel for Respondent	

ORDER

Counsel representing both the parties are present. Heard arguments of both the counsel. Order is reserved.


(K. Anantha Padmanabha Swamy)
Member (Judicial)